COMMITTEE

ON

ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

ELEVENTH REPORT

(Fourth Lok Sabha)

I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Eleventh Report.

2. The Committee held a sitting on the 26th August, 1969.

3. The Committee considered applications for leave of absence from seven Members. The recommendations of the Committee with respect to these applications are given in the Appendix.

NEW DELHI;
August 26, 1969.
Bhadra 4, 1891 (Saka).

SHARDA MUKERJEE,
Chairman,
Committee on Absence of Members
from the Sittings of the House.

(*Vide* para 3 of the Report)

Sl. No.	Name of the Member who has applied for leave of absence.	Period for which leave applied.	Reasons	Period for which leave / condonation of absence recommended by the committee.	Remarks
1	2	3	4	5	6
1	Shri V. Y. Tamaskar.	17-4-69 to 16-5-69 =30 days.	Illness.	17-4-69 to 16-5-69 =30 days.	
2	Shri Shashi Ranjan.	2-4-69 to 26-4-69 =25 days	Visit abroad.	2-4-69 to 25-4-69 =24 days.	The Member was present on 28-4-69 and there were no sittings on 26-4-69 and 27-4-69.
3	Shri S.C. Besra	1-5-69 to 16-5-69 =16 days	Illness	1-5-69 to 16-5-69 =16 days.	
4	Shri Pashabhai Patel.	21-7-69 to 15-8-69 =26 days	Visit abroad	21-7-69 to 7-8-69 =18 days.	The Member was present on 8-8-69.
5	Shri E. K. Nayanar.	24-7-69 to 23-8-69 =31 days.	Illness	24-7-69 to 23-8-69 =31 days.	
6	*Shri Jhadu Sunder Lal.	17-3-69 to 16-5-69 =61 days.	Illness.	17-3-69 to 16-5-69 =61 days.	The Member was present on 21-7-69.
7	Shri Viren Shah.	11-8-69 to 27-8-69 =17 days.	Illness	11-8-69 to 27-8-69 =17 days.	

*As the Member had completed 60 days of absence on the 15th May, 1969 and the application for leave of absence was received after that date (*i.e.* on 13-8-69), the Committee recommend that the period of his absence till 16-5-69 may be condoned.